D.O No. CBIC-30A12(12)/7/2021-Ad-IIIB Section-CBEC

FINAL REMINDER

Dear Madam / Sir,

Please refer to Board's letter dated 05.08.2021 followed by reminders 10.09.2021 & 04.10.2021 (copies enclosed) on the subject of collection of data on pending compassionate appointment applications including COVID-19 related requests for compassionate appointment. Reply is still awaited from the following Zones/CCAs:

<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>Name of the Cadre Controlling Authority</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Cochin/Thiruvananthapuram CGST zone</td>
</tr>
<tr>
<td>2</td>
<td>Cochin/Thiruvananthapuram Customs zone</td>
</tr>
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</tr>
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<td>5</td>
<td>Mumbai-I Customs zone</td>
</tr>
<tr>
<td>6</td>
<td>Central Bureau of Narcotics (CBN)</td>
</tr>
</tbody>
</table>

2. It is requested to arrange to send a reply by email to US AD III B on email ID mohammad.ashif@nic.in with a copy to jsadm-cbec@nic.in, on or before 10.11.2021 positively. In case, reply has been sent and not received by the section for some reason, a copy of earlier reply may please be shared. The file will be processed based on information as available with us by end of day on 10.11.2021.

Best regards,

Yours sincerely,

JS(Admn)

(As per list attached) (Through CBIC’s website)
1. **THIRUVANANTHAPURAM ZONE**  
CHIEF COMMISSIONER OF CENTRAL GST  
(COCHIN ZONE)  
C.R.BUILDING, I.S. PRESS ROAD, ERNAKULAM  
COCHIN – 682018

2. **MUMBAI CUSTOMS**  
CHIEF COMMISSIONER OF CUSTOMS  
(MUMBAI –I ZONE)  
NEW CUSTOM HOUSE, BALLARD ESTATE  
MUMBAI – 400 001

3. **KOLKATA CUSTOMS**  
CHIEF COMMISSIONER OF CUSTOMS  
(KOLKATA ZONE)  
15/1, STRAND ROAD, CUSTOM HOUSE  
KOLKATA – 700 001

4. **COCHIN CUSTOMS**  
COMMISSIONER OF CUSTOMS  
CUSTOM HOUSE, WILLINGDON ISLAND  
COCHIN- 682 009

5. **GOA CUSTOMS**  
COMMISSIONER OF CUSTOMS,  
CUSTOM HOUSE, MARMAGOA HARBOUR, VASCO DA GAMA,  
GOA- 403803

6. **NARCOTICS COMMISSIONER OF INDIA**  
CENTRAL BUREAU OF NARCOTICS  
19, THE MALL ROAD, MORAR, GWALIOR  
M.P.- 474 006
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishal Building,
Bhikaji Cama Place, RK Puram, New Delhi-66,

To
All CCAs/Field formations
Under CBIC

Through CBIC's website

Subject: Data collection on pending Compassionate Appointment Applications - reg

Sir/Madam,

Please find enclosed herewith a format for data collection on vacancies available in each zone for compassionate appointments and number of compassionate appointment applications pending year-wise in each zone, with bifurcation of covid and non-covid related cases of deceased government servants.

2. In this regard, all CCAs are requested to provide the requisite information within 15 working days.

Yours faithfully,

Encl: As above

(Mohammad Ashif)
Under Secretary to the Govt. of India
☎ 011 26162674
## Data on Compassionate Appointment Applications

<table>
<thead>
<tr>
<th>Name of CCA</th>
<th>Year (of receipt of application)</th>
<th>No. of Applications pending</th>
<th>Vacancies (unfilled) available for compassionate appointment up to the year 2021</th>
<th>Year up to which compassionate appointments were done</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td>Covid-related cases</td>
<td></td>
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<tr>
<td></td>
<td></td>
<td>Non-Covid cases</td>
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<td>Total</td>
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</tr>
</tbody>
</table>

[Signature]

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**ANNEXURE**
REMINDER-II

Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
*****
Gr. Floor, Hudco Vishal Building,
Bhikaji Cama Place, RK Puram, New Delhi-66

To
All CCAs/Field formations
Under CBIC

(Through CBIC’s website)

Subject:- Data collection on pending Compassionate Appointment Applications -reg

Sir/Madam,

Please refer to Board’s letter dated 05.08.2021 & 10.09.2021 on the above-mentioned subject and to say that the following CCAs have not furnished the requisite information so far.

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</tbody>
</table>

2. In this regard, it is once again requested to furnish the requisite information as soon as possible but not later than 7 working days. Data/letters those received after the stipulated time and not received, will not be entertained and will be considered as Nil report.

Yours faithfully,

(Mohammad Ashif)
Under Secretary to the Govt. of India
☎: 011 26162780
Email-mohammad.ashif@nic.in